## मानव संसाधन प्रबंधन विभाग Human Resource Management Department प्रशिक्षण और विकास प्रभाग Training and Development Division

Corrigendum - Request for Proposal (RFP) for Conducting Assessment Centre

E-Tender Number: - RBI/HRMD-CO/Central Office Departments/Others/2526/ET/315

A reference is invited to the event no.: RBI/HRMD-CO/Central Office Departments/ Others/25-26/ET/315 for the captioned tender. In this context, please note that the following changes have been made in the tender document uploaded on the Bank's website and MSTC portal:

Clause in	Current Clause	Modified Clause				
Tender						
document						
SCHEDULE OF TENDER (SOT)	Tenders are invited by the Reserve Bank of India (hereinafter referred as the 'Bank' or 'RBI') to assist the Bank in conducting Assessment Centres for about <b>150 officers</b> of the Bank per year, and the	Bank of India (hereinafter referred as the 'Bank' or 'RBI') to assist the Bank in conducting Assessment Centres for about <b>300 officers</b> of				
	estimated cost is about ₹7,800 per officer (excluding taxes).	estimated cost is about ₹7,800 per officer (excluding taxes).				
SOT vii)	Date & Time of closing of online e- Tender for submission of online Technical and Commercial Bid: 13:00 Hrs on August 12, 2025	Date & Time of closing of online e- Tender for submission of online Technical and Commercial Bid: 13:00 Hrs on August 19, 2025				
SOT viii)	Date & Time of opening of Part I (i.e., Technical Bid): 11:00 Hrs on August 13, 2025	Date & Time of opening of Part I (i.e., Technical Bid) : 11:00 Hrs on August 20, 2025				
SOT x)	Date & Time of opening of Part II (i.e., Commercial Bid): 11:00 Hrs on August 25, 2025	Date & Time of opening of Part II (i.e., Commercial Bid):  11:00 Hrs on September 01, 2025				
SOT xi)	Estimated value of tender (including taxes): ₹14,00,000/- (Rupees Fourteen	Estimated value of tender (including taxes): ₹28,00,000/- (Rupees Twenty				
	Lakh only) for one year.	Eight Lakh only) for one year.				

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SOT	Earnest Money Deposit (EMD)	Earnest Money Deposit (EMD)
xii)	EMD @ 2% of the estimated value	EMD @ 2% of the estimated value
	of tender i.e., ₹28,000/- (Rupees	of tender i.e., ₹56,000/- (Rupees
	Twenty Eight Thousand only) to	Fifty Six Thousand only) to be
	be transferred in favour of the Bank	transferred in favour of the Bank by
	by NEFT only on or before closing	NEFT only on or before closing of
	of the tender submission time i.e.,	the tender submission time i.e.,
	13:00 Hrs on August 12, 2025.	13:00 Hrs on August 19, 2025.
Page 10 Sl. No. 8	Please submit your proposal online	Please submit your proposal online
SI. INO. 8	at	at
	www.mstcecommerce.com/eproch	www.mstcecommerce.com/eproch
	ome/rbi rbi not later than 13:00 hrs	ome/rbi not later than 13:00 hrs on
	on August 12, 2025, as mentioned	August 19, 2025, as mentioned in
	in Part III - Proposal Instructions.	Part III - Proposal Instructions.
Page 11 Part III	Note:	Note:
Part III	To participate in the bidding	To participate in the bidding
Pre-	process Bidder has to qualify All	process Bidder has to qualify All
Qualificatio	of the above clauses	of the above clauses
n eligibility	Supporting documents for the	Supporting documents for the
criteria	eligibility criteria are as below**:	eligibility criteria are as below**:
	i. Registration/ incorporation	i. Registration/ incorporation
	certificate under point (i)	certificate under point (i)
	ii. Auditors certified <b>copy</b> to	ii. CA/ Auditors certified letter
	confirm for point (v).	to confirm for point (v). Format
		is given in Annex 1.
		iii. Format for point (vii) is
		given in Annex 2.
Page 14	Number of assessment centres	Whether assessment centres
Para No (i)	conducted for senior level	conducted for senior level
Sl. No. (6)	functionaries (with minimum 12	functionaries (with minimum 12
	years' experience) in the last 3	years' experience) of public sector
	financial years	and private sector clients in the last
		3 financial years.
Page 15	It is estimated that the assignment	It is estimated that the assignment
(F)	would include approximately 150	would include approximately 300
Commercial Bid	officers per year.	officers per year.
Page 17	1. Location	1. Location
PART IV:	The Assessment Centre (AC) work	The Assessment Centre (AC) work
Scope of	would involve approximately 150	would involve approximately 300
Work	officers per year. The AC	officers per year. The AC
	assignment will be conducted	assignment will be conducted
	online.	online.
l		

	2. Batch Size	2. Batch Size			
	The batch size may generally be	The batch size may generally be			
	<b>12-15</b> officers. However, the ratio of	<b>18-20 officers</b> . However, the ratio			
	Assessors to Participants should in	of Assessors to Participants should in any case be maintained at 1:3 for			
	any case be maintained at 1:3 for				
	each batch.	each batch.			
Page 17	5. Tools / Instruments for ACs	5. Tools / Instruments for ACs			
PART IV:	The ACe should ideally have five	The ACe about distant to be a face.			
Scope of	The ACs should ideally have <b>five</b>	The ACs should ideally have four			
Work	tools such as in-basket exercises, role-plays, leaderless and leader-	tools such as in-basket exercises,			
	led group discussions,	role-plays, leaderless and leader- led group discussions,			
	management games,	presentations etc., to measure the			
	presentations etc., to measure the	behaviours that exhibit the			
	behaviours that exhibit the	competencies (about six			
	competencies (about six	competencies) as identified by the			
	competencies) as identified by the	Bank for the different grades.			
	Bank for the different grades.	G			
Page 36 Annex 6 Format for supplying information for the purpose of technical evaluation S. No. 6	Number of assessment centres conducted for senior level functionaries (with minimum 12 years' experience) in the last 3 financial years.	Whether assessment centres conducted for senior level functionaries (with minimum 12 years' experience) of public sector and private sector clients in the last 3 financial years. Please give the			
	Public sector and Private sector clients	count separately for Public sector and Private sector clients.			
	Public sector clients	Public sector clients			
	Private sector clients	Private sector clients			
	N				
	None	None			
Page 3 Part I Sl. No. 3	The Bank invites online tender for conducting Assessment Centre for its officers during the period <b>September 01, 2025, to August 31, 2026</b> .	The Bank invites online tender for conducting Assessment Centre for its officers during the period September 15, 2025, to September 14, 2026.			

All other terms and conditions mentioned in the tender remain unchanged.

CGM-in-Charge, HRMD, CO Reserve Bank of India Mumbai

## Annex 1

## Format for submitting employee base

(To be submitted on the CA/Auditor's letter head with authorized signatory and seal)

		natory], her		_	ame of the Cha	artered	Accou	ntant/Audit	tor /
					employees of the Bidder), a				
				•	ures), which is r				
This certification is based on the records and information provided by the company, and the same have been verified by us to the best of our knowledge.									
Place: Date:									
Signature of Chartered Accountant/Auditor:									
Name:									

Annex 2

Format for Declaration Regarding Ineligibility, Blacklisting, and Criminal Proceedings

(To be submitted on the company's letter head and signed by the authorized signatory with seal)

We, ...... (Name of the Bidder) ..................., hereby solemnly declare and affirm as follows:

- Our company has not been declared ineligible by the Government of India /
  State / UT Government on account of involvement in corrupt or fraudulent
  practices.
- 2. Our company is **not blacklisted** by the **Government of India / State / UT Government / any organization**.
- 3. There are **no criminal proceedings** pending **against the company**, **its directors**, or **any key managerial personnel**.

We affirm the truth and accuracy of the above statements to the best of our knowledge and belief. If any of the information furnished herein is found to be false or incorrect, we shall be solely responsible, and the concerned authority reserves the right to take appropriate action, including **disqualification from the tender process** or **termination of contract**, as applicable.

Date:	Authorized Signatory
Place:	Seal of the Company